

# **THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION NO. 83**

Dated Guwahati, the 13<sup>th</sup> of December, 2024

In exercise of powers conferred under Section 16(2) of the Advocates Act, 1961, read with Rule 3(1) of the Gauhati High Court (Designation of Senior Advocates) Rules, 2018, the Gauhati High Court is pleased to designate the following Advocates as Senior Advocates with effect from the date of issuance of this Notification:-

SI No.	Name of the Advocate	Bar
1.	<b>Shri Satyendra Prasad Deka</b>	Principal Seat Gauhati High Court
2.	<b>Shri Aswini Thakur</b>	
3.	<b>Shri Ram Chandra Saikia</b>	

*N.B.- The names of the Advocates designated as Senior Advocates in the notification are not necessarily in accordance with seniority as per date of their enrolment in the Bar.*

By Order,  
Sd/- S. K. Poddar

**REGISTRAR GENERAL**



**Memo No. HC. III-14/2024/5078 - 5108/ G,**

**Dated the 13<sup>th</sup> December, 2024.**

**Copy to:-**

1. The Chief Secretary, Govt. of Assam, Dispur, Guwahati/ Govt. of Nagaland, Kohima/ Govt. of Mizoram, Aizawl/ Govt. of Arunachal Pradesh, Itanagar.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
4. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
5. The Secretary (Judicial), Department of Justice & Law, Govt. of Nagaland.
6. The Secretary to the Govt. of Mizoram, Law & Judicial Department.
7. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department.
8. The Registrar (Vigilance/Admin/Judicial/Estt.(I/c)), Gauhati High Court, Guwahati.
9. The Registrar (Itanagar Permanent Bench/Aizawl Bench/Kohima Bench). *They are requested to circulate the notification amongst the Subordinate Judiciary in their respective state.*
10. The Secretary, the Bar Council of India, New Delhi.
11. The Registrar General, High Court of \_\_\_\_\_, India.
12. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.

13. The District & Sessions Judges, \_\_\_\_\_, Assam. *They are requested to circulate the notification amongst all the Judicial Officers under their jurisdiction.*
14. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
15. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
16. The Secretary, High Court Bar Association, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
17. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
18. The President/Secretary, All Assam Lawyers' Association, Guwahati.
19. The President/Secretary, Lawyers' Association, Guwahati.
20. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
21. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
22. The Deputy Registrar cum Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
23. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
24. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
25. The P.S. to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
26. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of the Gauhati High Court.
27. The Court Manager, Gauhati High Court, Guwahati.
28. The AO (J), \_\_\_\_\_, Section, Gauhati High Court, Guwahati.
29. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
30. The Chief Security Officer, Gauhati High Court, Guwahati.
31. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
13-12-2024  
**REGISTRAR GENERAL**  
  
13-12-24